

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O.A.NO.478/92

HON'BLE JUSTICE CHETTUR SANKARAN NAIR(J), Chairman
HON'BLE SHRI R.K.AHOODJA, Member(A)

New Delhi, this 17th day of October, 1996.

Devender Singh
s/o Late Shri Faqir Singh
r/o 2/29, Sewa Nagar
Delhi - 3.

... Applicant

(By Shri A.K.Bhardwaj, Advocate)

Vs.

1. Union of India: through
The Secretary
Ministry of Home Affairs
Central Secretariate
New Delhi.
2. The Chairman
Staff Selection Commission
C.G.O.Complex, Block No.12.
Lodhi Road
NEW DELHI.
3. The Under Secretary
Staff Selection Commission
C.G.O.Complex, Block No.12
Lodhi Road
NEW DELHI.

... Respondents

The application having been heard
on 17.10.1996, the Tribunal, on
the same day passed the following:

O R D E R

Chettur Sankaran Nair(J), Chairman

Learned counsel for applicant seeks leave to
withdraw the application with freedom to resort to
such other remedies as he may have in law. Reserving
freedom to do so, we grant leave and dismiss the app-
lication as withdrawn. No costs.

R.K. AHOODJA
(R.K.AHOODJA)
MEMBER(A)

Chettur Sankaran Nair
(CHETTUR SANKARAN NAIR(J))
CHAIRMAN